

रेल मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह) : (क) 6-9-65 को, पाकिस्तान के साथ युद्ध छिड़ जाने के कारण ।

(ख) जी हां ।

(ग) रेल-पथ आदि की मरम्मत हो जाने और सैनिक अधिकारियों तथा रेल संरक्षा के अपर आयुक्त से निर्वाधता-पत्र मिल जाने पर सवारी गाड़ियां चलायी जाने लगेंगी । इस काम को जल्दी करने के लिये पूरा प्रयास किया जा रहा है ?

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) On 6-9-65, following out-break of hostilities with Pakistan.

(b) Yes.

(c) As soon as the damage to Railway track etc. is repaired and necessary clearance from military authorities as also from Additional Commissioner of Railway Safety, is received. Every effort is being made to expedite it.]

HOSIERY EXPORT

4. SHRI JAGAT NARAIN : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have explored the possibility of expansion of the export trade in hosiery goods produced in Punjab; and

(b) if so, the details in this regard ?

THE DEPUTY MINISTER OF COMMERCE (SHRI M. SHAFI QURESHI) : (a) Yes, Sir.

(b) Hosiery is included as an item for export from India in the various bilateral agreements with other countries. Encouragement is given to hosiery exporters to organize themselves into sales teams. Under the Export Promotion Scheme, manufacturer-exporters of hosiery are allowed import entitlements for raw wool, man-made fibre/tow, machinery and dyes and chemicals. In addition, a cash grant is given by the Indian Woolen Mills Federation.

†[] English translation.

OPTION OF RETIRED RAILWAYMEN FOR PENSION RULES

5. SHRI T. V. ANANDAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there is a proposal under Government's consideration to extend the option given under the Railway Ministry's letter No. P (R) 500/P/Vol. IX of 10th March, 1966 to those Railwaymen who opted for State Railway Provident Fund, but who were not in service on the 31st December, 1965; and

(b) if so, when the proposal will be finalised ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) No.

(b) Does not arise.

REVISION OF GRATUITY RULES

6. SHRI T. V. ANANDAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a proposal for revision of the Gratuity rules on the Railways is under Government's consideration; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) No.

(b) Does not arise.

REPRESENTATION OF DIESEL RUNNING STAFF OF KALKA

7. SHRI M. P. BHARGAVA : Will the Minister of RAILWAYS be pleased to refer to the answer given to Unstarred Question No. 558 in the Rājya Sabha on the 24th March, 1966 and state.

(a) whether any decision has since been taken on the representation of the diesel running staff of Kalka;

(b) if so, how Government propose to absorb the staff to be rendered surplus by the gradual non-functioning of the steam locomotives; and